

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No. 31/2019 In
O.A No. 3286/2018**

New Delhi, this the 25th day of March, 2019

Hon'ble Sh. V. Ajay Kumar, Member (J)

Hon'ble Ms. Aradhana Johri, Member (A)

1. Bishwanath Pandey, aged 65 years,
S/o Sh. Swami Nath Pandey,
Retired as Head Master from KVS,
R/o New Mainpura Pragati Nagar,
PO Danapur, Patna-801503.
2. Ms. Usha Kmari, aged 64 years,
D/o Sh. Sardar Har Bhajan Singh,
Retired as PRT from KVS,
R/o Flat No.33, Ambrapali Saakar Apartment,
Gola Road, Danpaur, Patna -801503.
3. Madan Mohan Sah, aged 60 years,
S/o Sh. Anup Sah,
Retired as TGT (English) from KVS,
R/o Flat No.301, Saidhi Vinayak Tower,
Urja Nagar, Saguna, Khagaul Road, Patna.
4. Dr. Nakul Prasad Singh, aged 75 years,
S/o Late Sh. Matuk Pd Singh,
Retired as Principal from KVS,
R/o Raghupur, PO Patoot, Via Lai,
Distt. Patna (Bihar).
5. M.E. Ahmad, aged 65 years,
S/o Sh. M.A. Hasson,
Retired as Primary Teacher from KVS,
R/o Isapur, Near Purani Masjid,
Phulwari Sharif, Patna.
6. Braj Nandan Prasad Singh, aged 66 years,
S/o Sampt Kumar Singh,
Retired as PET from KVS,
R/o New Colony Khabra, Behind Banshi Apartment,
PO Khabra Distt. Muzaffarpur, Bihar.
7. Raj Kishore Singh, Aged 66 years,
S/o Sh. Jang Bhadur Singh,

Retired as PRT from KVS,
R/o Sonaraj Sadan, New Mainpura,
Pragatinagar, Danapur, Patna.

8. Karuna Tripathi, aged 65 years,
S/o Sam Sh. Vidhyavasini Dutt. Tripathi,
Retired as PRT from KVS,
R/o Jai Mahabir Colony,
R.P.S. More, Raghu Nath Sharma Pathi,
Behind RPS School,
Danapur, Patna.
9. Ms. Krian Kumari Singh, aged
D/o Sh. S. P. Singh,
Retired as PRT from KVS,
R/o Saraswati Niwas, Kanti Factory Road,
Mahatma Gandhi Nagar,
Kankarbagh, Patna -26.
10. Ms. Saroj Kumari, aged
D/o Sh. Dr. Guru Prasad,
Retired as PRT from KVS,
R/o Manav Niketan, Ram Janki pathi,
Kali Mandi Road, Hanuman Nagar,
Kankarbagh, Patna.
11. Ms. Kumkum Mishra, aged 71 years,
D/o Sh. R. C. Shrotriya,
Retired as TGT (Sc.) from KVS,
R/o C-11, Vijay Nagar, Hanuman Nagar,
Kankar Bagh, Patna.
12. Ms. Pratima Saxena, aged 71 yrs,
D/o sh. Raishyam Bahadur,
Retired as TGT from KVS,
R/o MIG 93, Hanuman Nagar,
Kankar Bagh, Patna.
13. Ms. Mayawati Singh, aged 63 years,
D/o Sh. R.B. Singh,
Retired as PRT from KVS,
R/o Flat No. 203, Rameshwaram Apartment,
Miss. Mondel Compound, Patna.
14. Indradeo Prasad Yadav, aged 75 years,
S/o Sh. Tilak Gope,
Retired as TGT (S.st.) from KVS,
R/o Moh. Sultanpr, Near Math,
PO Danapur Cantt. Distt. Patna.

15. Ms. Sita Kumari, aged 71 years,
D/o Sh. B.P. Yadav,
Retired as HM from KVS,
R/o Lohia Nagar, PO Suhidra Nagar,
Distt. Begusarai, Bihar.Petitioners

(By Advocate: Mr. Yogesh Sharma)

Versus

Sh. Santosh Kumar Mall,
Kendariya Vidyalaya Sangathan,
Through the Commissioner,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi.Respondent

ORDER (ORAL)

Hon'ble Sh. V. Ajay Kumar, Member (J)

When this matter taken up for hearing, learned counsel for respondent while producing speaking order dated 22.11.2018 submitted that they have fully complied with the orders of this Tribunal.

2. In the circumstances and in view of the substantial compliance of the orders of this Tribunal, the C.P. is closed. Notices are discharged. However, the petitioners are at liberty to avail their remedies in accordance with law, if they are still aggrieved with the orders now passed by the respondent.

(Aradhana Johri)
Member (A)

(V. Ajay Kumar)
Member (J)

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